

LIR No. 9421/2016

Gaylord vs M/s Sound Shaft

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of management.

Despite efforts, no one is connected through VC for workman, in these circumstances, notice be issued to the management, on filing of PF by the workman, which is returnable before the Court on **05.09.2020.**

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 455/2017 486/2017

Dinesh Shbehra vs M/s Farmula One Men Power Solution Pt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Ms Reeta Yagnik, AR for the management no. 1 and 2.

Matter is fixed for service of management no. 3 and filing of rejoinder by the workman to the WS of management no. 1 and 2.

Despite repeated efforts, no one is connected through VC for workman, in these circumstances, matter stands adjourned for service of management no. 3 after filing of PF by workman and filing of rejoinder to the WS of management no. 1 and 2 by the workman on **16.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

Misc. DJ No. 50/2018

Jitender Singh Chaudhary vs M/s Indo Alusys industries ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : Shri Ajit Singh, AR for the workman.

None for the management.

The matter is fixed for further proceedings and
consideration.

At request, matter stands adjourned for purpose fixed
on **10.09.2020.**

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 1620/2018 1621/2018 1622/2018 1623/2018 1624/2018

Naveen vs M/s Shubham Enterprises & Ors.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : Shri Ajit Singh, AR for the workman.

None for the management.

The matter is fixed for talks of settlement, if any failing which for filing of WS by the management.

Despite efforts, no one is connected through VC, in these circumstances, matter stands adjourned for filing of WS by the management. Court notice be issued to the management to appear before the Court on next date of hearing.

Be put up for the same on **10.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 2862/2016

Dabkush vs M K Switch Gear Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

17.08.2020

LC No. 1926/2016

Ashok Kumar vs M/s bindra Textiles & Ors.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **01.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 446/2016

Joginder vs Diwan Bajaj

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **01.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LCA No. 829/2016

Sukhbir Singh vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **02.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 6372/2016

Mohd. Hussain vs Kapkol Services

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **02.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 3286/2016 3287/2016 3288/2016 6301/2016 6303/2016
6304/2016 6305/2016 6309/2016 6310/2016

Hari Kishan vs M/s Gold Restro Bar

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **15.09.2020**.

VEENA RANI
POLC/RADC
17.08.2020

LCA No. 230/2016

Dharam Pal Singh vs MCD North

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **30.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 2422/2016

Amrendra Kumar vs M/s Trutuff Security

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri Arun Mehta and Ms Prabha Mishra, ARs for the
management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

27.10.2020.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 7629/2016

Vishnu Dutt vs M/s R S Overseas Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **03.10.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 9648/2016

Ali Hasan vs M/s Theme Export Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 Management is ex-parte.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **29.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LC No. 3801/2016 3802/2016 3803/2016 3804/2016 3808/2016
3842/2016 3843/2016

Parmod vs M/s Aasha Hostel

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **17.10.2020**.

VEENA RANI
POLC/RADC
17.08.2020

LIR No. 132/2017 137/2017 138/2017

Sanjay Singh vs M/s Tax Vision Fashion

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri Chandan, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

05.11.2020.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 168/2017

Jagdish Prasad vs M/s Panorama Exports Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri Ajit Singh, AR for the management no. 2.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

10.11.2020.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 880/2017

Mukesh Shah vs M/s Orient Crafts Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **28.10.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 736/2018 737/2018

Vikas Sitaramji Zade vs D B Corp. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri Manas Tripathi, AR for the management.

The matter is fixed for WE.

AT request, matter stands adjourned for WE on

26.10.2020.

VEENA RANI

POLC/RADC

17.08.2020

LC No. 1180/2016 1346/2016 1562/2016

Mehmood vs Beacon Merchandise Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **10.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LC No. 2173/2016 2200/2016 2201/2016

Shobh Nath Singh vs Leather Tech Inc.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri Saumitra Singhal, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

10.11.2020.

VEENA RANI

POLC/RADC

17.08.2020

LCA No. 313/2016

Amit Panwar vs Aimil Pharmaceuticals

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **08.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 981/2016

Sagar Kumar Mandal vs M/s Raxa Security Services Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 1547/2016

Mala Rani vs M/s Ganga Ram Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **07.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LC No. 1379/2016

Shobha vs Banwari Lal Charitable Trust

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the party, in these circumstances, matter stands adjourned for purpose fixed on **14.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 395/2016

Ram Japi vs M/s Bharat Goswami Textile

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : Shri Ajit Singh, AR for the workman.

None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC for
management.

At request, matter stands adjourned for final
arguments on **04.09.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LCA No. 553/2016

Darya Singh Sangwan vs M/s Qmax Solution Inc.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : Shri Jasbir Chaudhary, AR for the workman.

Shri Snehal Kakrania, AR for the management.

It is submitted by AR for the management that he wish to withdraw his vakalatnama.

AR for the management is at liberty to move appropriate application on official email ID.

Court notice be issued to the management at the address mentioned in the evidentiary affidavit of management no. 1.

Be put up on **07.10.2020.**

VEENA RANI

POLC/RADC

17.08.2020

LC No. 348/2016

Anil Singh vs CATS

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri Ashish Sharma, AR for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC for workman. In these circumstances, Court notice be issued to the workman which is returnable before the Court on **16.10.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LC No. 2774/2016

Mukesh Chand vs NDMC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Ms Radha Singh, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that ME was closed on last date of hearing and she wish to move an application for re-opening of management's evidence.

The AR for the management is at liberty to move appropriate application in this regard on official email ID with directions to supply copy of the same to the workman through any electronic mode.

Be put up for the same on **23.11.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 8208/2016

Dharamvir Singh vs M/s Cache Infotech Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, in these circumstances, issue Court notice to both the parties to appear before the Court on **19.10.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 8765/2016 8766/2016

Arvind Kumar Yadav vs M/s Laxmi Publications Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.

Shri O P Gupta, AR for the management.

It is submitted by AR for the management that
written submissions had already been filed.

Partly dictated.

Matter stands adjourned for order on **21.08.2020**.

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 7002/2016

Tilak Ram vs M/s Gopal Dass Estates

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Partly dictated.

Be put up for order on **18.08.2020.**

VEENA RANI

POLC/RADC

17.08.2020

LIR No. 651/2016

Umesh Kumar Sharma vs FIIT JEE Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

17.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, in these circumstances, issue Court notice to both the parties for **08.10.2020.**

VEENA RANI

POLC/RADC

17.08.2020